GOVERNMENT OF INDIA MINISTRY OF SHIPPING LOK SABHA UNSTARRED QUESTION NO. 2603 TO BE ANSWERED ON 27th DECEMBER, 2018

EMISSION FROM SHIPS

2603. DR. NARAMALLI SIVA PRASAD:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the Government maintains any data on the emissions related to the shipping industry in the country;
- (b) if so, the details thereof including CO2, NOx and SOx emissions and fuel consumption in the shipping sector; and
- (c) whether the Government is providing any support for research and development into technologies to reduce emissions from ships and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a) & (b): Based on the study for submission of Intended Nationally Determined Contribution (INDC) to United Nations Framework Convention on Climate Change (UNFCCC), the CO2 emission in 2017 from Coastal Ships registered in India was estimated to be approximately 3.47 Million Tonnes.

There is no measurement exercise carried out yet for NOx and SOx emissions, as it is not a mandatory requirement by IMO. Data collection from ships regarding fuel consumption related to emission will be made mandatory from 1st January 2019.

(c): Yes, Madam, India is one of the 10 Lead Pilot Countries (LPC) in International Maritime Organization(IMO)'s Global Maritime Energy Efficiency Partnerships (GloMEEP) project. The project component includes Maritime Energy Efficiency Capacity Building and Public-Private Partnerships (PPP) to catalyze Maritime Sector Energy Efficiency Innovation, Research & Development and Technology Deployment, which primarily aims to catalyze the involvement of private sector in maritime sector energy efficiency activities in developing countries through knowledge sharing, international forums and collaborative pilot efforts in technology assessment and deployment.
